

DIVISION BENCH
COURT - II

S-12

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/346(KB)2021
IA(I.B.C)/923(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD MAY 2024

IN THE MATTER OF	SUBHADRA COMMERCIAL PRIVATE LIMITED VS PURULIA METAL CASTING PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Aman Agarwal, Adv.] For the Petitioner
Mr. Kaushik Chatterjee, Adv.]
Mr. Ritoban Sarkar, Adv.]

Mr. Shaunak Mitra, Adv.]
Mr. Siddhant Makkar, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. Ld. Counsel Mr. Siddhant Makkar undertakes to file a reply to the application IA(I.B.C)/923(KB)2024 by two weeks'.
3. List the matter for consideration on **14.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**